

ORDER DATED 10th OF AUGUST, 2012

Coram:

HON'BLE MR. C.R. MOHAPATRA, MEMBER ADMN.

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HON'BLE MR. A.K. PATNAIK, MEMBER JUDL.

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Heard Sri R.K. Das, Ld. Counsel appearing for the applicant and Sri D.K. Behera, Ld. Addl. Standing Counsel for the Respondents on whom a copy of this O.A. has already been served and perused the materials placed on record.

2.This Original Application has been filed by the applicant who is at present working as Temporary Status (Casual), Ratanpur Fort, Bilaspur, Chhatisgarh. Therefore, the applicant is not coming within the jurisdiction of CAT, Cuttack Bench, Cuttack. Hence, this O.A. is dismissed for lack of jurisdiction. However, liberty is granted to the applicant to approach the appropriate Bench.


JUDL. MEMBER


ADMN. MEMBER